

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/777/2023 in Company Petition IB/506/7/HDB/2019
NAME OF THE COMPANY	M.S.M. Energy Ltd
NAME OF THE PETITIONER(S)	Acquqint Engineers & Infrastructure Pvt Ltd
NAME OF THE RESPONDENT(S)	M.S.M. Energy Ltd
UNDER SECTION	7 of IBC

ORDER

This application is filed by the liquidator seeking to take the Progress Report on record. The said report is taken on record and the application is accordingly disposed.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**